

Performance of SAIL

2260. SHRI M.V. MYSURA REDDY: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that profits of SAIL has come down this year compared to 2009-10; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) and (b) Yes, Sir. During April - June 2010 the Steel Authority of India Limited (SAIL) earned a profit after tax (PAT) of Rs.1177 crore, which is lower as compared to PAT of Rs.1330 crore earned during corresponding period of last year. The profits registered a decline mainly due to adverse impact of input prices of imported coal, increase in royalty on minerals, impact of wage revision, adverse foreign exchange rates, lower sales volume and higher interest & depreciation and reduction in interest earnings.

The adverse impact in profitability was, however, partially offset by increase in net sales realization of saleable steel, improved production of value added products, better product-mix and improvement in Blast Furnace productivity.

PAPERS LAID ON THE TABLE

12.00 Noon

I. Notifications of the Ministry of Human Resource Development

II. Reports and Accounts (2008-09) of various universities/(Institute and related papers)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under sub-section (3) of Section 38 of the Right of Children to Free and Compulsory Education Act, 2009:

(1) G.S.R. 301 (E), dated the 9th April, 2010, publishing the Right of Children to Free and Compulsory Education Rules, 2010.